Name of Corporate Debtor :- Era Infra Engineering Limited Date of Commencement of CIRP Process :- 8th May 2018 List of Creditors as on 1st December 2020

	Name of Corporate Debto	r :- Era inira Engineerii	ng Limiteu	Date	of Commencement of CIRP Proce	55 :- 6UI WIAY 2016		List of Crediti	ors as on 1st Dec	ember 2020	ı			г	Amount in INR
						List of Opera	tional Creditors (G	Sovernment due	c)					-	Amount in her
			Details	s of Claim Received		List of Operational Creditors (Government dues) Details of Claim Admitted						Amount of			
SI No	Name of the Creditor	Identification No	Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount recovered by Security Interest	Amount Covered by guarantee	Whether related Party?	%age of Voting Share in COC	Amount of Contingent Claim		Amount of Claim not admitted	Amount of Claim under verification	Remarks, If any
1	ACIT/DCIT (TDS), New Delhi			24,79,45,328.00	24,79,45,328.00				No				•		
2	Central Goods & Service Tax, Department of Revenue			28,55,000.00	28,55,000.00				No				-		
3	office of the Principal Commissioner, CGST, Delhi - South			11,20,63,319.00	11,20,63,319.00				No				-		
4	Office of the Principal Commissioner, CGST, Delhi - South			33,93,62,865.00	33,93,62,865.00				No				-		
5	Employee State Insurance Corporation, Chandigarh			22,907.00	22,907.00				No				-		
6	Deputy Commissioner of Commercial Taxes (Audit)(Bangalore)			3,15,58,737.00	3,15,58,737.00				No				-		
7	Commercial Taxes Department Circle 3, Indore			5,19,00,229.00	5,19,00,229.00				No				-		
8	Deputy Commissioner of Commercial Taxes, Ghaziabad			10,79,84,512.00	10,79,84,512.00				No				-		
9	Employee State Insurance Corporation, Noida			44,154.00	44,154.00				No				-		
10	Employee's Provident Fund Organisation, Regional Office Nagpur			2,12,273.00	2,12,273.00				No				-		
11	The Assistant Commissioner of State Tax, Vapi			25,28,56,553.00	25,28,56,553.00				No				-		
12	Department of Trade and Taxes (Office of the Assistant Commissioner)			1,43,70,69,545.30	1,43,70,69,545.30				No				-		
13	Employees Provident Fund Organisation			10,14,17,08,677.00	10,51,69,564.00	3867550523 under Adjudication			No				10,03,65,39,113.00		
14	EPFO on behalf of CBT			1,07,249.00	1,07,249.00				No						
15	New Delhi Municipal Council			6,42,58,671.00	6,42,58,671.00				No						
16	Department of Goods & Service Tax, Maharashtra			60,26,966.00	60,26,966.00				No				-		
17	Commissioner of Income Tax (TDS) Noida			77,49,81,825.00	37,27,31,819.00				No				40,22,50,006.00		
18	ESIC State Tax Officer, Panruti Rural			17,25,13,241.00	17,25,13,241.00				No				-		
19	Assessment Circle			11,37,99,186.00	11,37,99,186.00				No				-		
20	Employees Provident Fund Organisation, Rohtak			9,26,473.00	9,26,473.00				No				-		
21	Deputy Commissioner of State Taxes - Haridwar (VAT)			12,75,64,465.00	12,75,64,465.00				No						
	Total			13,98,57,62,175.30	3,54,69,73,056.30								10,43,87,89,119.00		